

HEARING BOARD
TRADE MARKS REGISTRY, KOLKATA
OPPOSITION HEARING FOR THE MONTH OF MAY, 2014.

Date & Time	Oppn./Rectn. Number	Appln. Number	Name of the Attorneys	Hearing Officer	Remarks
19.05.2014 11.00 A.M.	222890	889837	DASWANI & DASWANI -Vs- INTTL ADVOCARE	Shri S. K. Pandey.	
19.05.2014 11.30 A.M.	178835	634265	DEPENNING & DEPENNING -Vs- ANAND AND ANAND.	DO	
19.05.2014 12.00 P.M.	120351	800801	DEPENNING & DEPENNING -Vs- ANAND AND ANAND.	DO	
19.05.2014 12.30 P.M.	172557	631074	J.S.SARKAR & CO. -Vs- GLAXOSMITHKLINE PHARMACEUTICALS LIMITED	DO	
19.05.2014 01.00 P.M.	222374	838133	E.S.GODFREY & SONS -Vs- VARIKASERY & VARIKASERY	DO	
20.05.2014 11.00 A.M.	249961	886976	S.MAJUMDAR & CO., -Vs- KUNDALIA & ASSOCIATES	DO	
20.05.2014 11.30 A.M.	175763	757803	D. P. AHUJA & CO. -Vs- M.P. MIRCHANDANI & CO.	DO	
20.05.2014 11.45 A.M.	168593	863891	L.S. DAVAR & CO. -Vs- METROPOLITAN TRADING CO.	DO	
20.05.2014 12.30 P.M.	62324	801044	DASWANI AND DASWANI -Vs- S.M. GUPTA & COMPANY.	DO	
20.05.2014 01.00 P.M.	732367	840561	L.S. DAVAR & CO. -Vs- PRATHIBA M SINGH, ADVOCATE.	DO	
21.05.2014 11.00 A.M.	711733	817415	DEPENNING & DEPENNING -Vs- ARJUN T. BHAGAT & CO.	DO	
21.05.2014 11.30 A.M.	710424	801423	D. SEN & CO. -Vs- CHANDRAKANT M JOSHI	DO	
21.05.2014 11.45 A.M.	219935	857304	D. P. AHUJA & CO. -Vs- LALJI ADVOCATES.	DO	
21.05.2014 12.30 P.M.	255871	837726	S.MAJUMDAR & CO. -Vs- D.SEN & CO.	DO	

21.05.2014 01.00 P.M.	256335	694488	S.MAJUMDAR & CO. -Vs- DASWANI & DASWANI	DO	
22.05.2014 11.00 A.M.	181553	796775	D. P. AHUJA & CO. -Vs- DELHI REGISTRATION SERVICE	DO	
22.05.2014 11.30 A.M.	730566	600648	TRADE MARK REGISTRATION BUREAU -Vs- CHANDRAKANT M. JOSHI	DO	
22.05.2014 11.45 A.M.	197089	769037	CALCUTTA REGISTRATION SERVICE -Vs- M.P. MIRCHANDANI & CO.	DO	
22.05.2014 12.30 P.M.	117115	757688	BISHNU KUMAR GUPTA (Proprietor) -Vs- WORLDWIDE REGISTRATION BUREAU	DO	
22.05.2014 01.00 P.M.	172270	624715	DEPENNING & DEPENNING -Vs- TAS & CO. (Agent)	DO	
26.05.2014 11.00 A.M.	232845	836901	ARJUN T. BHAGAT & CO. -Vs- ANAND & ANAND	DO	
26.05.2014 11.30 A.M.	176430	846761	S.MAJUMDAR & CO. -Vs- TRADE MARK REGISTRATION BUREAU	DO	
26.05.2014 11.45 A.M.	711658	864435	ANIRUDDHA MAITRA, ADVOCATE -Vs- DELHI REGISTRATION SERVICES	DO	
26.05.2014 12.30 P.M.	215108	717506	D.SEN & CO. -Vs- MRS. V.G. PARULKAR, ADVOCATE.	DO	
26.05.2014 01.00 P.M.	731496	844021	L.S.DAVAR & CO -Vs- V. BALAKRISHNAN. (Agent)	DO	
27.05.2014 11.00 A.M.	168716	841314	DEPENNING & DEPENNING -Vs- FATEHCHAND C. SHAH (Agent)	DO	
27.05.2014 11.30 A.M.	143855	790677	SUPREME PAPER MILLS LTD (Proprietor) -Vs- ASHOKA TRADE MARKS CO.	DO	
27.05.2014 11.45 A.M.	232560	906228	BISWAJIT SARKAR, ADVOCATE. -Vs- V. GOPALAKRISHNA, ADVOCATE	DO	

27.05.2014 12.30 P.M.	125668	791124	ORION PHARMACEUTICALS (P) LTD. (Proprietor) -Vs- DK LALWANI & CO.	DO	
27.05.2014 01.00 P.M.	218954	798900	DASWANI & DASWANI (Agent) -Vs- CALCUTTA TRADE MARK CO.,	DO	
28.05.2014 11.00 A.M.	215292	838682	D.P.AHUJA & CO. (Agent) -Vs- RAO & RAO (Agent)	DO	
28.05.2014 11.30 A.M.	61121	805748	S.MAJUMDAR & CO. -Vs- INTERNATIONAL TRADE MARKS BUREAU	DO	
28.05.2014 11.45 A.M.	229833	842262	S.MAJUMDAR & CO., (Agent) -Vs- AMARJIT & ASSOCIATES (Agent)	DO	
28.05.2014 12.30 P.M.	219234	847217	D.SEN & CO. (Agent) -Vs- REMFY & SAGAR (Agent)	DO	
28.05.2014 01.00 P.M.	248422	847249	TRADE MARK REGISTRATION BUREAU -Vs- MADAMSER & CO	DO	
29.05.2014 11.00 A.M.	720776	826299	DEBASISH MUKHERJEE -Vs- G. RAMJI (Agent)	DO	
29.05.2014 11.30 A.M.	163751	830282	J.V.GOKAL & CO. KOLKATA-01 -Vs- M.P. MIRCHANDANI	DO	
29.05.2014 11.45 A.M.	176865	830342	DUTTA BUCKET INDUSTRIES -Vs- TRADE MARK REGISTRATION BUREAU	DO	
29.05.2014 12.30 P.M.	229267	803246	DEPENNING & DEPENNING -Vs- WORLDWIDE REGISTRATION BUREAU	DO	
29.05.2014 01.00 P.M.	111594	803155	D.SEN & CO. (Agent) -Vs- CHANDRAKANT M. JOSHI	DO	